

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 11<sup>th</sup> March, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 08/2017 (M.A. No. 414/2017 & <b>I.A. No. 154/2019)</b>	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, AAG. for R-3 Mr. I. K. Kapila, Adv. for R-9 Mr. Ankit Goel, Adv.
<b>FOR ADMISSION</b>			
2.	<b>I. A. No. 158/2019 &amp; I. A. No. 161/2019 IN Execution Application No. 11/2019 IN O. A. No. 33/2018</b>	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for State of Uttarakhand
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8 & 9 Mr. Anoop Kumar, CTCP
<b>FOR HEARING</b>			
4.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)  <b>WITH</b>	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. A. K. Prasad, Adv. for CPWD Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB

5.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)  <b>WITH</b>	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr.Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
6.	Original Application No. 144/2015  <b>WITH</b>	Sh. Jaipal Singh  Vs. Lt. Governor, Delhi & Ors.	Ms.Vandana Sehgal, Adv. for the Applicant  Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr.Ajay Jain, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
7.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh  Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant  Mr.Ajay Jain, Adv. for GNCTD Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
8.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr.Piyush Singh & Mr.Rajeev Saxena, Adv. Mr.Prafulla K. Behra, Adv.for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Advs . Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. Mr. Ajay Jain, Adv. for GNCTD

9.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)  <b>WITH</b>	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Ms. Shashi Juneja, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem  Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB
11.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & I.A. No. 03/2019)	Ferozpur Welfare Society (Regd.)  Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for CPCB Mr. Shivesh P. Singh, Adv. for R-11, 14, 21 & 23 Mr. Utkarsh Sharma, Adv. Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Jain, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv. Mr. A. K. Prasad, Adv. for CGWA
12.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
13.	Original Application No. 370/2018	Gaurav Kumar Bansal  Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1, 2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21

**CASES AT SR. NO. 14 TO 16 WILL BE TAKEN-UP ON 08.04.2019 FOR HEARING**

14.	<b>Execution Application No. 18/2017 IN O.A. No. 16/2014 (I.A. No. 163/2019)</b>	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Ms. Jagriti Singh, Adv. for R-6 & 19 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Mohit Singh, Adv. for R-7 Mr. Anuj Kumar Sharma, Adv. for R-9 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, Adv. for R-13 Ms. Etisha Srivastav, Adv. for R-14 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA P & A Law Offices, Advs.
15.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Parth N. Bhatt, Adv. for R-3 to 5 Mr. Dhruv Pal, Adv. for State of Gujarat Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Pradeep Misra, Adv.
16.	Appeal No. 230/2018 (M.A. No.1413/2018, M.A. No.1414/2018, I.A. No.06/2019 & <b>I.A. No.139/2019</b> )	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Ms. Vanita Bhargava, Adv. for Applicant  Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Shantanu Sagar, Adv. for R-2 Mr. Anuj Sarma, Adv. Mr. Sarthak Maggon, Adv. Khaitan & Co. for Applicant in M.A. No. 139/2019

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

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**HON'BLE MR. JUSTICE K. RAMAKRISHNAN**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>IN CHAMBERS BY CIRCULATION</b>			
1.	<b>Review Application No. 02/2019 (WZ) IN</b> Appeal No. 16/2017	Mr. Walter J. Eagle Vs. The Member Secretary, Goa State Coastal Zonal Management Authority & Ors.	Ms. Saurabh Kulkarni, Adv. for Applicant

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